

**MINUTES OF EFC NO.09/AM12 DATED 15.12.2011**

**Meeting No. 09/AM12 of EXIM Facilitation Committee (EFC) was held on 15.12.2011 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.**

2. Following officers attended the meeting:

|    |                                        |                     |
|----|----------------------------------------|---------------------|
| 1. | Shri K.K. Tiwari, IA,                  | D/o Heavy Industry  |
| 2. | Shri A.K. Agarwal, Addl. Indl. Advisor | C&PC                |
| 3. | Shri K.K. Sinha, IA                    | DIPP                |
| 4. | Shri V.K. Tyagi, Dy. IDA               | D/o Pharmaceuticals |
| 5. | Smt. S.B. Nanda, US (Prov)             | MHA                 |
| 6. | Dr. S.K. Dutta, Asstt. Comm.           | DAHD&F              |
| 7. | Sh. O.P. Sharma, Dy. IA                | C&PC                |
| 8. | Ms. Shubhra, Jt.DGFT                   | DGFT                |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

3.1 Following **49 (Forty Nine)** requests for import were **approved:-**

| Sl. No.                   | Case No. | Name of the Firm / File No.                                                                                             | Date of receipt of appl. | Item of import and quantity applied.                                 | CIF Value Rs.Lakh | Decision.                                                                                       |
|---------------------------|----------|-------------------------------------------------------------------------------------------------------------------------|--------------------------|----------------------------------------------------------------------|-------------------|-------------------------------------------------------------------------------------------------|
| <b>PART-I (AHD&amp;F)</b> |          |                                                                                                                         |                          |                                                                      |                   |                                                                                                 |
| 1                         | 4        | Sher-e-Kashmir, University of Agricultural Sciences and Technology of Kashmir, Srinagar<br>01/53/162/1495/AM11/S-117/IC | 28.03.2011               | Frozen Semen of Boer Goat----100 Straws                              | 379               | Approved subject to receipt of written comments of D/o AHD&F.                                   |
| 2                         | 8        | TCG Life Sciences Ltd, Kolkata<br>01/53/8/196/AM-12/T-17/IC                                                             | 28.7.2011                | Animal Liver Microsomes Pooled Male & Female Monkey-- <b>250 Nos</b> | 27                | As per the recommendation of D/o AHD&F vide O.M. <b>No.102-163/2010-Trade dated 17.11.2011.</b> |
| 3                         | 20       | Qayyum Ibrahim Abbas, Sikar<br>01/53/162/522/AM12/Q-1/IC                                                                | 29.09.2011               | Baby Ostrich---2 Nos.                                                | Not Given         | As per the recommendation of D/o AHD&F vide OM No.102-148/2011-Trade dated 11.11.2011.          |
| 4                         | 21       | Ranbaxy Laboratories Ltd, Gurgaon<br>01/53/8/356/AM12/R-24/IC                                                           | 21.10.2011               | Mice (10 weeks old), male & female)---40 Nos.                        | 2.79              | Approved subject to receipt of written comments of D/o AHD&F.                                   |
| 5                         | 22       | Anil Sonaji, Hyderabad<br>01/53/8/342/AM12/A-39/IC                                                                      | 13.10.2011               | Guinea Pig----10 Nos., Mormoset---2 No.                              | 0.68              | Approved subject to receipt of written comments of D/o AHD&F.                                   |
| 6                         | 24       | Fuzzy Wuzzy, Bangalore                                                                                                  | 17.10.2011               | Russian Tortoise--01, Sun Parakeet-01                                | 0.08              | Approved as per the                                                                             |

|    |    |                                                                                          |            |                                          |           |                                                                                             |
|----|----|------------------------------------------------------------------------------------------|------------|------------------------------------------|-----------|---------------------------------------------------------------------------------------------|
|    |    | 01/53/162/875/AM12/F-9/IC                                                                |            |                                          |           | recommendation of MOEF vide OM No.3-4/2007/WL-I dated 23.11.2011.                           |
| 7  | 27 | Shantha Biotechnics Ltd,<br>Hyderabad<br>01/53/162/828/AM12/S-89/IC                      | 14.10.2011 | MICE (all male or all female)--7000 Nos. | 99.38     | Approved subject to receipt of written comments of D/o AHD&F.                               |
| 8  | 28 | Manjri Horse Breeders Pvt Ltd,<br>Mumbai<br>01/53/8/348/AM12/M-35/IC                     | 18.10.2011 | Broodmares (live Horse)--12 Nos.         | 500       | Approved subject to receipt of written comments of D/o AHD&F.                               |
| 9  | 29 | Villoos Greenfield Farms,<br>Pune<br>01/53/8/376/AM12/N-18/IC                            | 04.11.2011 | Stallion---01 Nos.                       | 1000      | Approved subject to receipt of written comments of D/o AHD&F.                               |
| 10 | 30 | TCG Lifesciences Ltd.,<br>Kolkata<br>01/53/162/886/AM12/T-22/IC                          | 28.10.2011 | Rats--700 Nos.                           | 25.52     | Approved subject to receipt of written comments of D/o AHD&F.                               |
| 11 | 36 | Siddhswar Mehta, Delhi<br>01/53/8/408/AM12/S-105/IC                                      | 16.11.2011 | Cats-----02 Nos.                         | Not Given | Approved as per the recommendation of AHD&F vide OM No.102-136/2011-Trade dated 12.12.2011. |
| 12 | 37 | Deeksha Mehta, Delhi<br>01/53/8/407/AM12/D-26/IC                                         | 16.11.2011 | Cats-----02 Nos.                         | Not Given | Approved as per the comments of AHD&F vide OM No.102-136/2011-Trade dated 12.12.2011.       |
| 13 | 38 | Southern Paradise Stud & Developers Farms Pvt Ltd,<br>Mumbai<br>01/53/8/394/AM12/S-98/IC | 9.11.2011  | Stallion--02 Nos.                        | 260       | Approved subject to receipt of written comments of D/o AHD&F.                               |
| 14 | 47 | Yuji Hiraoka, Bidadi<br>01/53/8/419/AM12/Y-2/IC                                          | 22.11.2011 | Pet animal (Rabbit)-----01 Nos.          | 0.02      | Approved as per the comments of MOEF vide O.M. No.3-4/2004-WL-I dated 14.12.2011.           |
| 15 | 49 | Southern India Aquatek,<br>Chennai<br>01/53/8/568/AM11/S-115/IC                          | 21.3.2011  | Live Ornamental Fishes                   | 22.03     | Approved as per the comments of AHD&F vide OM No.35029/2/2010-Fy(Trade) dated 13.12.2011.   |
| 16 | 51 | Modern Pet Centre,<br>Kolkata<br>01/53/162/207/AM12/M-9/IC                               | 24.5.2011  | 374,110 nos. Live Ornamental Fishes      | 8.22      | As per recommendation of D/o AHD&F vide                                                     |

|                           |   |                                                             |            |                                                       |       |                                                                                                                                                                                                                                                                                               |
|---------------------------|---|-------------------------------------------------------------|------------|-------------------------------------------------------|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                           |   | 01/53/102/2011/AM12/R-9/IC                                  |            |                                                       |       | D/O AH&F vide letter No.35029/5/2009-Fy(Trade) dated 23.11.2011 subject to the condition that the firm shall produce the documentary evidence of having furnished the BG of Rs. 1 Lakh in favour of Jt. Secretary, DAHD&F. Thereafter, the case be put up to PRC for stock & sale permission. |
| <b>PART-II (C&amp;PC)</b> |   |                                                             |            |                                                       |       |                                                                                                                                                                                                                                                                                               |
| 17                        | 3 | R.K. Plastics, Falna<br>01/53/162/443/AM-12/R-15/IC         | 11.7.2011  | Cellulose & virgin (Plastics waste & scrap)---500 MTs | 103.5 | Approved as per comments of C&PC vide OM No.25016/01/2011-OC dated 24.8.2011 and MOEF OM No.17-19/2009-HSMD dated 15.11.2011.                                                                                                                                                                 |
| 18                        | 4 | Sun Acrylics Pvt Ltd, Thane<br>01/53/8/176/AM-12/S-55/IC    | 20.7.2011  | Acrylic Plastic Sheet Scrap----460 MTs                | 84.64 | Approved as per comments of C&PC vide OM No.25016/01/2011-OC dated 24.8.2011 and MOEF OM No.12-31/2009-HSMD dated 16.11.2011.                                                                                                                                                                 |
| 19                        | 7 | Shah Products, Jamnagar<br>01/53/8/83/AM-12/S-24/IC         | 24.5.2011  | Acrylic plastic scrap-200 MT                          | 38.25 | Approved as per comments of C&PC vide OM No.25016/01/2011-OC dated 24.8.2011 and MOEF OM No.12-31/2009-HSMD dated 16.11.2011.                                                                                                                                                                 |
| 20                        | 9 | Ramdev Chemical Pvt Ltd, Mumbai<br>01/53/8/431/AM12/R-30/IC | 28.11.2011 | 2-Bromo, 20Nitro, 1,3-Propan Ediol-----20 MTs         | 51.7  | The Committee noted that Department of Pharmaceuticals                                                                                                                                                                                                                                        |

|                       |   |                                                                 |            |                                                                                 |        |                                                                                                                                                                                                                                                                                                      |
|-----------------------|---|-----------------------------------------------------------------|------------|---------------------------------------------------------------------------------|--------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                       |   |                                                                 |            |                                                                                 |        | vide their OM dated 8.9.2010 had certified the Actual user status and essentiality of usage of the import item and recommended the application on repeat basis. Therefore, the Committee decided to approve the present case on repeat basis.                                                        |
| <b>PART-IV (DGCA)</b> |   |                                                                 |            |                                                                                 |        |                                                                                                                                                                                                                                                                                                      |
| 21                    | 4 | Sun TV Network Limited,<br>Chennai<br>01/53/8/460/aM12/S-117/IC | 14.12.2011 | One Bombardier Global Express XRS<br>Aircraft Model BD 700 1 A10                | 25500  | Approved as per DGCA vide letter No.5-2087/11-AI(2) dated 30.11.2011.                                                                                                                                                                                                                                |
| <b>PART-V (DHI)</b>   |   |                                                                 |            |                                                                                 |        |                                                                                                                                                                                                                                                                                                      |
| 22                    | 1 | Nov India Pvt Ltd, Mumbai<br>01/53/8/352/AM12/N-20/IC           | 19.10.2011 | Second hand Oil Field Exploration<br>Equipment as per application----98<br>Nos. | 434.15 | Approved subject to the condition that the item of import should have a minimum residual life of 10 years and firm shall produce a Chartered Engineer certificate to this effect to Customs before import.                                                                                           |
| 23                    | 2 | Crompton Greaves Ltd,<br>Mumbai<br>01/53/8/417/AM12/C-34/IC     | 18.11.2011 | High Purity Chromium Powder-----<br>-25000 Kgs.                                 | 519.17 | The Committee noted that recently the firm has been granted 5252 Kgs of High Purity Chromium Powder for current year. However, as per records they were earlier given permission to import 14,000 Kgs. Therefore, the Committee decided to grant permission for a further quantity of 10,000 Kgs for |

|                          |   |                                                                              |           |                                                                                                                                                                             |          |                                                                                                                                                                                |
|--------------------------|---|------------------------------------------------------------------------------|-----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                          |   |                                                                              |           |                                                                                                                                                                             |          | the current year.                                                                                                                                                              |
| <b>PART-VI (DIPP)</b>    |   |                                                                              |           |                                                                                                                                                                             |          |                                                                                                                                                                                |
| 24                       | 7 | Satyam Rubber Company,<br>Morbi<br>01/53/162/305/AM12/S-42/IC                | 14.6.2011 | Waste, parings and scrap of rubber--<br>-1000 MTs                                                                                                                           | 22.5     | Approved as per comments of MOEF vide O.M. No.23-31/2010-HSMD dated 20.7.2011 and DIPP U.O.No.9/19/2011-TSW/69 dt.17.11.2011                                                   |
| <b>PART-VIII (MOEF)</b>  |   |                                                                              |           |                                                                                                                                                                             |          |                                                                                                                                                                                |
| 25                       | 4 | Nico Extrusions Pvt Ltd,<br>Mumbai<br>01/53/162/427/AM-12/N-11/IC            | 6.7.2011  | 1.Aluminium Scrap "Troma"----<br>-1200MTs 2.Aluminium Scrap "Tally"-<br>-500 MTs 3.Nickel<br>Scrap Turing "Malic"-----300 MTs<br>4.NickelScrapTurnig "Niece"-----200<br>MTs | 1369.5   | Approved as per comments of MOEF vide OM No.12-31/2009-HSMD dated 16.11.2011                                                                                                   |
| <b>PART-IX [MOEF(O)]</b> |   |                                                                              |           |                                                                                                                                                                             |          |                                                                                                                                                                                |
| 26                       | 2 | Arvin Electronics India P<br>Ltd., Gurgaon<br>01/53/8/382/AM12/A-46/IC       | 8.11.2011 | 20,000 Nos. Air Conditioners                                                                                                                                                | 2490     | Approved as per comments of MOEF vide OM No.11/1/2011-OC dated 13.12.2011.                                                                                                     |
| 27                       | 3 | Daikin Airconditioning India<br>Pvt Ltd, Gurgaon<br>01/53/8/392/AM12/D-23/IC | 9.11.2011 | Air conditioners with HCFC-22 (R-22)-<br>-3,60,737 Nos.                                                                                                                     | 36154    | Approved as per comments of MOEF vide O.M. No.11/1/2011-OC dated 28.11.2011.<br><b>The quantity of 04 applications is too large. Therefore, the case be submitted on file.</b> |
| 28                       | 4 | Daikin Airconditioning India<br>Pvt Ltd, Gurgaon<br>01/53/8/391/AM12/D-22/IC | 9.11.2011 | Air conditioners with HCFC-22 (R-22)-<br>-1,20,244 Nos.                                                                                                                     | 12052.51 | Approved as per comments of MOEF vide O.M. No.11/1/2011-OC dated 28.11.2011.<br><b>The quantity of 04 applications is too large. Therefore, the case be submitted on file.</b> |
| 29                       | 5 | Daikin Airconditioning India<br>Pvt Ltd, Gurgaon<br>01/53/8/393/AM12/D-24/IC | 9.11.2011 | Air conditioners containing HCFC-22<br>(R-22)--4,81,891 Nos.                                                                                                                | 48365.83 | Approved as per comments of MOEF vide O.M. No.11/1/2011-OC dated 28.11.2011.                                                                                                   |

|    |    |                                                                           |            |                                                                                                                                                                                                                   |          |                                                                                                                                                                                |
|----|----|---------------------------------------------------------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |    |                                                                           |            |                                                                                                                                                                                                                   |          | dated 28.11.2011.<br><b>The quantity of 04 applications is too large. Therefore, the case be submitted on file.</b>                                                            |
| 30 | 6  | Daikin Airconditioning India Pvt Ltd, Gurgaon<br>01/53/8/390/AM12/D-21/IC | 9.11.2011  | Air conditioners containing R-22<br>2,40,496 Nos.                                                                                                                                                                 | 24102.51 | Approved as per comments of MOEF vide O.M. No.11/1/2011-OC dated 28.11.2011.<br><b>The quantity of 04 applications is too large. Therefore, the case be submitted on file.</b> |
| 31 | 7  | Ambitious Marketing, Delhi<br>01/53/8/412/AM12/A-48/IC                    | 15.11.2011 | Air conditioners with HCFC-22 (R-22)-<br>4760 Nos.                                                                                                                                                                | 490      | Approved as per comments of MOEF vide O.M. no.11/1/2011-OC dated 28.11.2011.                                                                                                   |
| 32 | 8  | Master Overseas Ltd, Delhi<br>01/53/8/406/AM12/M-40/IC                    | 15.11.2011 | General Air conditioners with HCFC-22<br>- 5000 Nos.                                                                                                                                                              | 522.5    | Approved as per comments of MOEF vide O.M. no.11/1/2011-OC dated 28.11.2011.                                                                                                   |
| 33 | 9  | White Lotus International, Delhi<br>01/53/8/415/AM12/W-7/IC               | 18.11.2011 | (1) HFC R-410A-78.20 MT (2) HFC R-407C---938.40 MT                                                                                                                                                                | 1373.93  | Approved as per comments of MOEF vide O.M.<br><br>no.11/2/2011-OC dated 28.11.2011.                                                                                            |
| 34 | 10 | Dharya Enterprises, New Delhi<br>01/53/8/396/AM12/D-25/IC                 | 11.11.2011 | (1) R-141B Refrigerant Gas-1000 MT,<br>(2) HFC - R134A (blend of various gas)-500 MT<br>(3)HCFC-401A---200 MT<br>(4) R-409A-----200 MT<br>(5) R-404A-----200 MT<br>(6) R-410A-----200 MT<br>(7) R-407C-----200 MT | 3752     | Approved as per comments of MOEF vide OM No.11/2/2011-OC dated 28.11.2011.                                                                                                     |
| 35 | 12 | Saudagar Enterprises, Mumbai<br>01/53/8/428/AM12/S-107/IC                 | 23.11.2011 | Air conditioners with HCFC R-22-----21 Nos.                                                                                                                                                                       | 3.28     | Approved as per comments of MOEF vide O.M. no.11/1/2011-OC dated 13.12.2011.                                                                                                   |
| 36 | 15 | Chilton Refrigeration Industries, Kochi<br>01/53/162/887/AM12/C-19/IC     | 1.10.2011  | 1000 Pairs Split Air conditioners                                                                                                                                                                                 | 71.62    | Approved as per comments of MOEF vide O.M. no.11/1/2011-OC dated 28.11.2011.                                                                                                   |

|                           |    |                                                                           |            |                                                                      |         |                                                                                                                                                                                                                                                                                                                                                                                  |
|---------------------------|----|---------------------------------------------------------------------------|------------|----------------------------------------------------------------------|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 37                        | 16 | Star Aircon, New Delhi<br>01/53/8/398/AM12/S-100/IC                       | 14.11.2011 | Refrigerant Gas R410A--500MT,<br>R406A-500MT, R407A--500 MT          | 1451.45 | Approved as per<br>comments of MOEF<br>vide O.M.<br>no.11/22011-OC<br>dated 28.11.2011.                                                                                                                                                                                                                                                                                          |
| <b>PART-XI (PESO)</b>     |    |                                                                           |            |                                                                      |         |                                                                                                                                                                                                                                                                                                                                                                                  |
| 38                        | 3  | Schlumberger Asia<br>Services Limited, Mumbai<br>01/53/8/350/AM12/S-90/IC | 17.10.2011 | Charges, shaped-----4000                                             | 25      | Approved as per<br>comments of PESO<br>No.E-<br>25(38)/60/2009-IV<br>dated 8.11.2011.                                                                                                                                                                                                                                                                                            |
| <b>PART-XII (PHARMA)</b>  |    |                                                                           |            |                                                                      |         |                                                                                                                                                                                                                                                                                                                                                                                  |
| 39                        | 1  | Cadila Healthcare Ltd,<br>Ahmedabad<br>01/53/8/296/AM12/C-23/IC           | 19.9.2011  | Theophylline anhydrous Powder 200<br>M-----900 Kgs                   | 11.79   | Approved as per<br>comments of<br>Department of<br>Pharma O.M.<br>No.36012/12/2011-<br>PI (Norms) dated<br>30.11.2011.                                                                                                                                                                                                                                                           |
| <b>PART-XV (YA&amp;S)</b> |    |                                                                           |            |                                                                      |         |                                                                                                                                                                                                                                                                                                                                                                                  |
| 40                        | 1  | A&W Infrastructures Pvt Ltd,<br>New Delhi<br>01/53/8/154/AM-12/A-19/IC    | 6.7.2011   | AB-20, Tethered Helium Balloon<br>consist & Gondola Equipment--2 Nos | 224.94  | The Committee<br>noted that import<br>item is a <u>helium-<br/>filled gas balloon</u><br>which is tethered to<br>the ground by a<br>steel rope and<br>raised and lowered<br>by a winch and the<br>Balloon is required<br>only for amusement<br>/ recreation<br>purpose. Therefore,<br>the Committee<br>decided to approve<br>the case subject to<br>all local Municipal<br>Laws. |
| 41                        | 2  | Mars Entertainment P Ltd.,<br>Sirohi<br>01/53/8/170/AM12/M-22/IC          | 15.7.2011  | 2 Nos. Tethered Helium Balloon and<br>Gondola Equipment              | 224.94  | The Committee<br>noted that import<br>item is a <u>helium-<br/>filled gas balloon</u><br>which is tethered to<br>the ground by a<br>steel rope and<br>raised and lowered<br>by a winch and the<br>Balloon is required<br>only for amusement                                                                                                                                      |

|                        |    |                                                                               |            |                                                                                                                |           |                                                                                                                                                                                                                                                                                                              |
|------------------------|----|-------------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------|-----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                        |    |                                                                               |            |                                                                                                                |           | / recreation purpose. Therefore, the Committee decided to approve the case subject to all local Municipal Laws.                                                                                                                                                                                              |
| <b>PART-XVI ( MHA)</b> |    |                                                                               |            |                                                                                                                |           |                                                                                                                                                                                                                                                                                                              |
| 42                     | 3  | Kraska Zone Training Pvt Ltd, Navi Mumbai<br>01/53/8/241/AM12/K-10/IC         | 25.8.2011  | Paint ball marker and parts & accessories                                                                      | 133.65    | The committee noted that Commissioner of Police, Greater Mumbai has certified that the subject import item cannot be repaired and converted into a fire arm and does not fall under the definition of 'Arms'. Therefore, the Committee decided to approve the case being item for sports / recreation goods. |
| 43                     | 2  | Meteorology Department, New Delhi<br>01/53/8/73/AM-12/M-6/IC                  | 12.5.2011  | 16200 nos meteorological balloons                                                                              | 93.6765   | As per comments of MHA vide O.M. No.IV-24011/3/2011.Prov.I dated 1.12.2011.                                                                                                                                                                                                                                  |
| 44                     | 9  | IG, SFF, New Delhi<br>01/53/8/261/AM-12/S-74/IC                               | 2.9.2011   | Arms & Ammunition --25 Nos.                                                                                    |           | As per comments of MHA vide O.M. No.IV-24011/3/2011.Prov.I dated 1.12.2011.                                                                                                                                                                                                                                  |
| 45                     | 13 | DG of Security, SFF, New Delhi<br>01/53/8/412/AM12/S-103/IC                   | 10.10.2011 | 3 Nos. of Arms & Ammunition as detailed in the application                                                     | US\$16405 | As per comments of MHA vide O.M. No.IV-24011/3/2011.Prov.I dated 1.12.2011.                                                                                                                                                                                                                                  |
| 46                     | 20 | NSG, New Delhi<br>01/53/162/971/AM12/N-26/IC                                  | 25.11.2010 | Stun Gun and other arms & ammunition (as per ANF 2B)                                                           | 140.64    | As per comments of MHA vide MHA vide I.D. No.12011/40/2011- Prov.II dated 5.12.2011.                                                                                                                                                                                                                         |
| 47                     | 22 | Precision Operations Systems India Pvt Ltd, Thane<br>01/53/8/411/AM12/P-27/IC | 16.11.2010 | 1. The Lance Disrupter System--01 No.<br>2. CTS CH 20 Cartridges-----15 Nos.<br>3. CTS CH50 Cartridge--35 Nos. | 9.42      | As per comments of MHA vide O.M. No.IV-24011/3/2011.Prov.I dated 1.12.2011.                                                                                                                                                                                                                                  |
| 48                     | 26 | DG of Police, Punjab<br>01/53/8/456/AM12/P-32/IC                              | 7.12.2011  | 4100 Nos. of MX-4 Beretta Storm Automatic 9mm Carbine                                                          | 1576.63   | As per comments of MHA vide O.M.                                                                                                                                                                                                                                                                             |

|                          |   |                                                                   |           |                                     |  |                                                   |
|--------------------------|---|-------------------------------------------------------------------|-----------|-------------------------------------|--|---------------------------------------------------|
|                          |   |                                                                   |           |                                     |  | No.IV-<br>24011/3/2011.Prov.I<br>dated 1.12.2011. |
| <b>PART-XVII ( Misc)</b> |   |                                                                   |           |                                     |  |                                                   |
| 49                       | 1 | Sh. Paritosh Kanade,<br>Mumbai<br>01/53/162/1033/AM12/P-<br>32/IC | 5.12.2011 | 5 Nos. of Japanese Brand Toyo Tires |  | Approved for the<br>purpose of R&D<br>only.       |

3.2 Following **84** applications for import were deferred.

| Sl. No.                   | Case No. | Name of the firm / File No.                                                                            | Date of Receipt | Item of import and quantity                                                                         | CIF value (Rs. Lakh) | Decision                                       |
|---------------------------|----------|--------------------------------------------------------------------------------------------------------|-----------------|-----------------------------------------------------------------------------------------------------|----------------------|------------------------------------------------|
| <b>PART-I (AHD&amp;F)</b> |          |                                                                                                        |                 |                                                                                                     |                      |                                                |
| 1                         | 1        | Dikai International, Kolkata<br>01/53/162/898/AM11/D-17/IC                                             | 11.01.2010      | Live Fresh Water Fish<br>Pangas---200 MT                                                            | 228                  | Deferred for want of<br>comments from<br>AHD&F |
| 2                         | 3        | Jai Research Foundation,<br>Mumbai<br>01/53/8/498/AM11/J-19/IC                                         | 08.02.2011      | Male & Female Beagles<br>Dogs-200 Nos                                                               | 96.75                | Deferred for want of<br>comments from<br>AHD&F |
| 3                         | 5        | Lupin Ltd, Mumbai<br>01/53/8/23/AM12/L-1/IC                                                            | 18.04.2011      | Beagles (Male &<br>Female)---132 Nos                                                                | 56.89                | Deferred for want of<br>comments from<br>AHD&F |
| 4                         | 7        | Sun Pharma Advanced<br>Research Co. Ltd,<br>Baroda<br>01/53/8/163/AM-12/S-53/IC                        | 13.7.2011       | Male & Female Beagles<br>Dogs (4-7 months old)-<br>-60 Nos                                          | 27.43                | Deferred for want of<br>comments from<br>AHD&F |
| 5                         | 9        | Raptakos, Brett & Co. Ltd,<br>Mumbai<br>01/53/8/208/AM-12/R-16/IC                                      | 01.08.2011      | Stallion----01,<br>Broodmares---15                                                                  | 1400                 | Deferred for want of<br>comments from<br>AHD&F |
| 6                         | 10       | Sipra Labs Ltd, Hyderabad<br>01/53/8/280/AM12/S-79/IC                                                  | 12.09.2011      | Beagle Dogs-----12 Nos                                                                              | 5.57                 | Deferred for want of<br>comments from<br>AHD&F |
| 7                         | 11       | Tata Institute of Fundamental<br>Research, Mumbai<br>01/53/8/300/AM12/T-19/IC                          | 20.09.2011      | Drosophila Melanogaster<br>Files (Strains/Lines)--<br>-3000 Vials                                   | 3.22                 | May be referred to<br>MOEF(WL)                 |
| 8                         | 13       | Gloverm Consulting Pvt Ltd,<br>Bangalore<br>01/53/8/240/AM12/G-23/IC                                   | 24.08.2011      | Processed Meat Farm<br>Grown venison bred in<br>captivity. Not included in<br>WLPA-1972----2000 LBS | 14.4                 | Deferred for want of<br>comments from<br>AHD&F |
| 9                         | 15       | Tohana Stud Farm, Tohana<br>01/53/8/317/AM12/T-20/IC                                                   | 28.09.2011      | Stallion----01 Nos.,<br>Broodmares-----6 Nos.                                                       | 72                   | Deferred for want of<br>comments from<br>AHD&F |
| 10                        | 16       | Mizoram Govt. Directorate of<br>Animal Husbandery &<br>Veterinary, Mizoram<br>01/53/8/274/AM12/M-29/IC | 08.09.2011      | Pure Breed GGP<br>Breeding Swine----70<br>Units/Nos.                                                | 65.52                | Deferred for want of<br>comments from<br>AHD&F |
| 11                        | 26       | Advinus Therapeutics Ltd,                                                                              | 25.10.2011      | Beagle Dogs( Male &                                                                                 | 187.53               | Deferred for want of                           |

|    |    |                                                                                  |            |                                                                                                                                                                                                                                                                                                                        |        |                                                                                                                                                                |
|----|----|----------------------------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|
|    |    | Bangalore<br>01/53/8/359/AM12/A-43/IC                                            |            | Female)---276 Nos.                                                                                                                                                                                                                                                                                                     |        | comments from<br>AHD&F                                                                                                                                         |
| 12 | 31 | Sun pharma Advanced<br>Research Co. Ltd,<br>Baroda<br>01/53/8/314/AM-12/S-83/IC  | 27.9.2011  | Beagle Dogs---60 Nos.                                                                                                                                                                                                                                                                                                  | 41.61  | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 13 | 32 | Softgel Healthcare P Ltd.,<br>Chennai<br>01/53/162/180/AM12/S-22/IC              | 1.11.2011  | 1. Omega 3 Fish Lipid Oil<br>(Fish Body Oil – Refined)<br>– EPA 30% & DHA 20%<br>2. Omega 3 Fish Lipid Oil<br>(Fish Body Oil – Refined)<br>– EPA 18% & DHA 12%<br>3. Omega 3 Fish Lipid Oil<br>(Fish Body Oil – Refined)<br>– EPA 10% & DHA 40%<br>4. Salmon Oil (Fish Body<br><br>Oil –Refined ) EPA 18%<br>& DHA 12% | 569.13 | The Committee<br>decided to defer the<br>case for want of<br>Analytical report of<br>the item of import<br>from the firm and<br>want of comments<br>from AHD&F |
| 14 | 33 | Punjab Livestock<br>Development Board,<br>Chandigarh<br>01/53/8/414/AM12/P-26/IC | 18.11.2011 | Holstein Friesian----<br>-1,80,000 Frozen Semen<br>Straws                                                                                                                                                                                                                                                              | 186    | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 15 | 34 | Advinus Therapeutics Ltd,<br>Bagnalore<br>01/53/8/418/AM12/A-51/IC               | 18.11.2011 | Rats--10480 Nos.                                                                                                                                                                                                                                                                                                       | 357.92 | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 16 | 35 | Punjab Livestock<br>Development Board,<br>Chandigarh<br>01/53/8/413/AM12/P-25/IC | 18.11.2011 | Jersey Semen--10,000<br>Frozen Semen Straws                                                                                                                                                                                                                                                                            | 10.58  | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 17 | 39 | Centre for Stem Cell<br>Research, Vellore<br>01/53/162/962/AM12/C-35/IC          | 21.11.2011 | Mice---272 Nos.                                                                                                                                                                                                                                                                                                        | 54.47  | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 18 | 40 | Indovax Pvt Ltd, Gurgaon<br>01/53/8/395/AM12/I-24/IC                             | 11.11.2011 | SPG Eggs (Specific<br>Pathogen Free)-<br>-7,00,000 Nos.                                                                                                                                                                                                                                                                | 5.25   | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 19 | 41 | Globion India Pvt Ltd,<br>Coimbatore<br>01/53/8/425/AM12/G-35/IC                 | 22.11.2011 | Hatching Eggs (Specific<br>Pathogen Free)--<br>-6,40,000                                                                                                                                                                                                                                                               | 519.68 | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 20 | 42 | Indian Immunologicals Ltd,<br>Hyderabad<br>01/53/8/384/AM12/I-23/IC              | 8.11.2011  | Frozen Bovine Semen-<br>-52,900 Untis                                                                                                                                                                                                                                                                                  | 32.79  | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 21 | 43 | TCG Lifesciences Ltd,<br>Kolkatta<br>01/53/162/981/AM12/T-24/IC                  | 29.11.2011 | Rats and Mice (Male &<br>Female)-4100 Nos.                                                                                                                                                                                                                                                                             | 142.42 | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 22 | 44 | Saife Vetmed Private Limited,<br>Delhi<br>01/53/8/430/AM12/S-108/IC              | 25.11.2011 | Kunafin (parasitic wasps<br>of house and stable<br>flies)---4050 Kgs.                                                                                                                                                                                                                                                  | 100    | Deferred for want of<br>comments from<br>AHD&F                                                                                                                 |
| 23 | 45 | Fortune Associates,                                                              | 4.11.2011  | 1. EMU Chicks----20                                                                                                                                                                                                                                                                                                    | 0.7    | Deferred for want of                                                                                                                                           |

|                           |    |                                                                                              |            |                                                                                                  |         |                                                                                       |
|---------------------------|----|----------------------------------------------------------------------------------------------|------------|--------------------------------------------------------------------------------------------------|---------|---------------------------------------------------------------------------------------|
|                           |    | Hyderabad<br>01/53/8/378/AM12/F-10/IC                                                        |            | Nos. 2. Geese Chicks<br>(Domestic)-----08 Nos.                                                   |         | comments from<br>AHD&F                                                                |
| 24                        | 46 | Sri Chamarajendra<br>Zoological Gardens, Mysore<br>01/53/162/952/AM12/S-<br>109/IC           | 18.11.2011 | Brown Capuchin Monkey<br>(Cebus Appella) 1. Male-<br>--3<br>2. Female----<br>-4<br>3. Unknown-01 | 0.4     | Deferred for want of<br>comments from<br>AHD&F and MOEF.                              |
| 25                        | 48 | Sanjay Sen, Kolkatta<br>01/53/8/434/AM12/S-110/IC                                            | 30.11.2011 | Ornamental Fish---780<br>Nos.                                                                    | 0.49    | Deferred for want of<br>comments from<br>AHD&F                                        |
| 26                        | 50 | Aqua Arena Enterprises,<br>Mumbai 01/53/8/441/AM12/A-53/IC                                   | 5.12.2011  | Ornamental Fish--<br>-4,66,500 Nos.                                                              | 100.3   | Deferred for want of<br>comments from<br>AHD&F                                        |
| 27                        | 52 | Kerala Livestock<br>Development Board Ltd,<br>Thruvananthapuram<br>01/53/162/436/AM12/K-5/IC | 11.7.2011  | Bovine Sexed Frozen<br>Semen Straws from Holstein<br>Friesian (HF) Breed of<br>Cattle-250 Nos.   | 6.39    | Deferred for want of<br>comments from<br>AHD&F                                        |
| <b>PART-II (C&amp;PC)</b> |    |                                                                                              |            |                                                                                                  |         |                                                                                       |
| 28                        | 1  | SRF Engineering Plastics<br>Business, Chennai<br>01/53/162/355/AM12/S-47/IC                  | 23.6.2011  | Used Nylon Fishnet-----<br>-5100 MTs                                                             | 1864.56 | Deferred for want of<br>comments C&PC<br>and MOEF.                                    |
| 29                        | 2  | Aarti Industries Ltd, Mumbai<br>01/53/8/328/AM12/A-37/IC                                     | 05.10.2011 | Bromo Fluoro Methane--<br>-40.08 Kgs                                                             | 34.81   | Deferred for want of<br>comments from<br>Department of<br>Pharmaceuticals.            |
| 30                        | 6  | Shri Ganesh Vyapar Udyog,<br>Mumbai<br>01/53/8/206/AM12/S-62/IC                              | 1.8.2011   | 320 MTs Acrylic Plastic<br>Sheet Scrap                                                           | 58.24   | Deferred for want of<br>comments from<br>MOEF.                                        |
| 31                        | 8  | Sheela Foam Pvt Ltd, Delhi<br>01/53/8/401/AM12/S-102/IC                                      | 14.11.2011 | Polyurethane Trimming<br>Foam (Scrap)-----1200<br>MT.                                            | 414.41  | Deferred for want of<br>comments from<br>C&PC and MOEF.                               |
| 32                        | 1  | Defence Land Systems India<br>Pvt Ltd, Palwal<br>01/53/8/192/AM-12/D-15/IC                   | 27.07.2011 | Intregation<br>Parts/Components as per<br>ANF2B.                                                 | 96.62   | Deferred for want of<br>comments from<br>Department of<br>Defence Production,<br>MOD. |
| <b>PART-III (DEFENCE)</b> |    |                                                                                              |            |                                                                                                  |         |                                                                                       |
| 33                        | 2  | Tata Motors Limited, Mumbai<br>01/53/8/219/AM11/T-17/IC                                      | 12.08.2011 | 151 parts & sets of<br>infantry combat vehicle &<br>used infantry combat<br>vehicle BMP1         | 124.92  | Deferred for want of<br>comments<br>Department of<br>Defence Production,<br>MOD.      |
| <b>PART-IV (DGCA)</b>     |    |                                                                                              |            |                                                                                                  |         |                                                                                       |
| 34                        | 1  | Hindustan Institute of<br>Aeronautics,<br>Bhopal<br>01/53/8/540/AM11/H-30/IC                 | 04.03.2011 | One used Eurocopter-<br>Bo-105 Helicopter with<br>Engine--One                                    | 40.65   | Deferred for want of<br>comments from<br>DGCA                                         |
| 35                        | 2  | Interglobal Aviation Limited                                                                 | 14.11.2011 | Receiver/Transmitter HF                                                                          | 402.55  | Deferred for want of                                                                  |

|                          |    |                                                                                        |            |                                                                          |             |                                                          |
|--------------------------|----|----------------------------------------------------------------------------------------|------------|--------------------------------------------------------------------------|-------------|----------------------------------------------------------|
| 35                       | 2  | Interglobal Aviation Limited,<br>New Delhi<br>01/53/8/400/AM12/I-25/IC                 | 14.11.2011 | Receiver/Transmitter, RF<br>Antenna Coupler--10<br>Nos.                  | 402.00      | Deferred for want of<br>comments from<br>DGCA            |
| <b>PART-VI (DIPP)</b>    |    |                                                                                        |            |                                                                          |             |                                                          |
| 36                       | 1  | Simran Rubber Industries,<br>Saharanpur<br>01/53/8/397/AM12/S-99/IC                    | 11.11.2011 | Scrap<br>Rubber/Unstandard<br>Grade of Natural Rubber-<br>-----200 MTs   | 100.1       | Deferred for want of<br>comments from<br>DIPP & MOEF     |
| 37                       | 2  | S & J Granulate Solutions Pvt<br>Ltd, Mumbai<br><br>01/53/8/399/AM12/S-101/IC          | 15.11.2011 | Used Rubber Tyres<br>(Cut/Shreds)----6000<br><br>MTs                     | 150.15      | Deferred for want of<br>comments from<br><br>DIPP & MOEF |
| 38                       | 3  | Malhotra Rubbers Ltd, New<br>Delhi<br>01/53/8/426/AM12/M-44/IC                         | 23.11.2011 | Crumb Rubber Powder--<br>-500 MTs                                        | 8.35        | Deferred for want of<br>comments from<br>DIPP & MOEF     |
| <b>PART-VII (ICMR)</b>   |    |                                                                                        |            |                                                                          |             |                                                          |
| 39                       | 1  | Astra Zenca India P Ltd.,<br>Bangalore<br>01/53/162/622/AM12/A-29/IC                   | 3.11.2011  | Bacterial Strains,<br>Parasitic Strain as per<br>ANF2B                   | fee of cost | Deferred for want of<br>comments from<br>ICMR.           |
| 40                       | 2  | Invitrogen Bio Services India<br>P Ltd., Bangalore<br>01/5/8/106/AM12/I-5/IC           | 30.05.2011 | Biological material i.e.<br>Hepatocytes,<br>Microsomes S9 and<br>Cytosol | 7528.5      | Deferred for want of<br>comments from<br>ICMR.           |
| 41                       | 3  | TCG Life Sciences Ltd,<br>Kolkata<br>01/53/8/197/AM-12/T-16/IC                         | 28.7.2011  | Human AB, Male Plasma<br>derived-----100 X 20bot                         | 3.65        | Deferred for want of<br>comments from<br>ICMR.           |
| <b>PART-VIII (MOEF)</b>  |    |                                                                                        |            |                                                                          |             |                                                          |
| 42                       | 7  | Geon International, New<br>Delhi 01/53/8/312/AM12/G-<br>30/IC                          | 26.9.2011  | Lead battery Plate Scrap<br>ISRI-RAILS---1500 MTs                        | 911.25      | Deferred for want of<br>comments from<br>MOEF.           |
| 43                       | 8  | SRF Engineering Plastics<br>Business, Chennai<br>01/53/162/355/AM12/S-47/IC            | 23.6.2011  | Used Nylon Fishnet-<br>5100 MTs                                          | 1864.56     | Deferred for want of<br>comments from<br>MOEF and C&PC.  |
| 44                       | 11 | S & J Granulate Solutions Pvt<br>Ltd, Mumbai<br>01/53/8/399/AM12/S-101/IC              | 15.11.2011 | Used Rubber Tyres<br>(Cut/Shreds)----6000<br>MTs                         | 150.15      | Deferred for want of<br>comments from<br>MOEF and DIPP.  |
| 45                       | 12 | Malhotra Rubbers Ltd, New<br>Delhi<br>01/53/8/426/AM12/M-44/IC                         | 23.11.2011 | Crumb Rubber Powder--<br>-500 MTs                                        | 8.35        | Deferred for want of<br>comments from<br>MOEF and DIPP.  |
| 46                       | 18 | Sunland recycling Industries,<br>Mumbai<br>01/53/8/442/AM12/S-112/IC                   | 5.12.2011  | Aluminium scrap grade<br>as per ISRI "TALLY"-<br>-1000 MTs               | 892.8       | Deferred for want of<br>comments from<br>MOEF.           |
| <b>PART-IX [MOEF(O)]</b> |    |                                                                                        |            |                                                                          |             |                                                          |
| 47                       | 11 | Essar Steel Ltd, Mumbai<br>01/53/8/433/AM12/E-21/IC                                    | 28.11.2011 | Air conditioners with R-<br>22 --62 Nos.                                 | 14.56       | Deferred for want of<br>comments from<br>MOEF(O)         |
| 48                       | 13 | Carrier Air conditioning and<br>Refrigeration Ltd, Gurgaon<br>01/53/8/429/AM12/C-36/IC | 23.11.2011 | Air conditioners with<br>HCFC-22(R-22)-77000<br>Nos.                     | 10672.99    | Deferred for want of<br>comments from<br>MOEF(O)         |
| 49                       | 14 | Ambitious Marketing, Delhi                                                             | 2.12.2011  | Air conditioners with                                                    | 550.6       | Deferred for want of                                     |

|                          |    |                                                                                    |            |                                                                                            |       |                                                                                                           |
|--------------------------|----|------------------------------------------------------------------------------------|------------|--------------------------------------------------------------------------------------------|-------|-----------------------------------------------------------------------------------------------------------|
| 49                       | 14 | Anonymous Marketing, Delhi<br>01/53/8/439/AM12/A-52/IC                             | 2.12.2011  | All conditions with<br>HCFC-22(R-22)----4800<br>Units                                      | 500.0 | Deferred for want of<br>comments from<br>MOEF(O)                                                          |
| <b>PART-X (MOEF(WL))</b> |    |                                                                                    |            |                                                                                            |       |                                                                                                           |
| 50                       | 1  | Sh. C. Venkat Ramana<br>Reddy, Hyd<br>01/53/8/174/AM12/C-11/IC                     | 20.7.2011  | 07 Hunted Trophies                                                                         | 0.18  | Deferred for want of<br>comments from<br>MOEF (WL)                                                        |
| 51                       | 2  | Sh. G. Ranadhir Ram Reddy,<br>Hyd<br>01/53/8/175/AM12/G-19/IC                      | 20.7.2011  | 12 Hunted Animal<br>Trophies                                                               | 0.55  | Deferred for want of<br>comments from<br>MOEF (WL)                                                        |
| 52                       | 3  | Namdhari Farm Fresh P Ltd.,<br>B'lore<br>01/53/8/264/AM11/N-18/IC                  | 13.09.2010 | MITES as detailed in the<br>application                                                    | 9.19  | Deferred for want of<br>comments from<br>MOEF (WL)                                                        |
| 53                       | 4  | Super Choice India, New<br>Delhi 01/53/8/491/AM11/S-<br>97/IC                      | 07.02.2011 | 5700 Kgs Assorted Cut &<br>uncut sea shell and<br>beads                                    | 9     | Deferred for want of<br>comments from<br>MOEF (WL)                                                        |
| 54                       | 6  | Nishit Marketing Corporation,<br>Ahmedabad<br>01/53/8/110/AM-12/N-7/IC             | 10.6.2011  | Decorative articles of<br>mother of pearl made<br>with help of wood and<br>metal -3500 Nos | 7.42  | Deferred for want of<br>information from the<br>firm as sought by<br>MOEF (WL) vide OM<br>dated 9.8.2011. |
| 55                       | 7  | G Amarender Reddy &<br>others 01/53/8/306/AM11/G-<br>23/IC                         | 12.10.2010 | Hunted Animal Trophies                                                                     |       | Deferred for want of<br>comments from<br>MOEF (WL)                                                        |
| 56                       | 8  | Fortune Associates,<br>Hyderabad<br>01/53/8/378/AM12/F-10/IC                       | 4.11.2011  | 1. EMU Chicks-20<br>Nos. 2. Geese<br>Chicks (Domestic)-----08<br>Nos.                      | 0.7   | Deferred for want of<br>information from the<br>firm sought by MOEF<br>vide OM dated<br>8.11.2011.        |
| 57                       | 9  | Sri Chamarajendra<br>Zoological Gardens, Mysore<br>01/53/162/952/AM12/S-<br>109/IC | 18.11.2011 | Brown Capuchin Monkey<br>(Cebus Appella)                                                   | 0.4   | Deferred for want of<br>comments from<br>MOEF (WL) and<br>AHD&F                                           |
| 58                       | 11 | G. Abhinav Reddy,<br>Hyderabad<br>01/53/8/421/AM12/G-34/IC                         | 22.11.2011 | Hunted Animal Trophies-<br>---22 Nos.                                                      | 1.2   | Deferred for want of<br>comments from<br>MOEF (WL)                                                        |
| 59                       | 12 | Naresh International, Delhi<br>01/53/8/432/AM12/N-32/IC                            | 26.11.2011 | Sandal wood<br>(AFRICAN)--100 MTs                                                          | 150   | Deferred for want of<br>comments from<br>Wildlife Division,<br>MOEF.                                      |
| <b>PART-XI (PESO)</b>    |    |                                                                                    |            |                                                                                            |       |                                                                                                           |
| 60                       | 1  | Indian Explosives Ltd.,<br>Kolkata<br>01/53/162/1259/AM11/I-48/IC                  | 31.01.2011 | 150 MTs PETN Cord and<br>Booster Grade / PETN<br>Detonator Grade / PETN<br>Wetted          | 521   | Deferred for want of<br>comments from<br>PESO.                                                            |
| 61                       | 2  | Intertek India Pvt Ltd, New<br>Delhi<br>01/53/8/535/AM11/I-55/IC                   | 01.03.2011 | 5 KJ IGNITOR - 560 PCS<br>1 KJ IGNITOR - 280 PCS                                           | 4.18  | Deferred for want of<br>comments from<br>PESO.                                                            |

|                           |   |                                                                         |            |                                                                                              |        |                                                                                                                                                                                                                                                                                                                                                                                                                      |
|---------------------------|---|-------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------|--------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 62                        | 5 | Schlumberger Asia Services Limited, Mumbai<br>01/53/8/443/AM12/S-113/IC | 5.12.2010  | Cartridges, oil well and Igniters---40                                                       | 1.1    | Deferred for want of comments from PESO.                                                                                                                                                                                                                                                                                                                                                                             |
| <b>PART-XII (PHARMA)</b>  |   |                                                                         |            |                                                                                              |        |                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 63                        | 2 | Metrochem API Pvt Ltd, Hyderabad<br>01/53/8/422/AM12/M-42/IC            | 22.11.2010 | 2,2,2, Trifluoro Ethanol-40,000 Kgs                                                          | 156.73 | Deferred for want of comments from Department of Pharmaceuticals.                                                                                                                                                                                                                                                                                                                                                    |
| <b>PART-XIII (STEEL)</b>  |   |                                                                         |            |                                                                                              |        |                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 64                        | 1 | Gurudev Overseas Ltd, Ludhiana<br>01/53/8/343/AM12/G-31/IC              | 13.10.2011 | Steel scrap of old(used) rails--458.68 MT                                                    | 97.46  | The Committee noted that import of Rail Scarp will appropriately fall under Exim Code No. 7302. However, this Code Number has not been indicated in Para 2.32.2 of HBP. Therefore, custom authorities are seeking import authorization for its import. The Committee decided that the para 2.32.2 of HBP may be suitably amended to incorporate the Exim Code No. 7302. <b>The request may be processed on file.</b> |
| <b>PART-XIV (TEXTILE)</b> |   |                                                                         |            |                                                                                              |        |                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 65                        | 1 | Sharda Exports, New Delhi<br>01/53/8/325/AM12/S-86/IC                   | 3.10.2011  | Assorted used denim jeans & assorted used neck ties--27000 Kgs                               | 2.91   | Deferred for want of comments from M/o Textiles                                                                                                                                                                                                                                                                                                                                                                      |
| 66                        | 2 | Anisha Impex, Tirupur<br>01/53/8/337/AM12/A-38/IC                       | 12.10.2011 | 100% cotton rejected fabrics second stock lot-195000 Kgs., Lab bits & cuttings----36668 Kgs. | 169.74 | Deferred for want of comments from M/o Textiles                                                                                                                                                                                                                                                                                                                                                                      |
| <b>PART-XVI ( MHA)</b>    |   |                                                                         |            |                                                                                              |        |                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 67                        | 3 | Gulf Oil Corporation Ltd, Hyderabad<br>01/53/8/96/AM-12/G-14/IC         | 30.5.2011  | Cartridges Primer--108000 Nos                                                                | 2.67   | Deferred for want of comments from MHA.                                                                                                                                                                                                                                                                                                                                                                              |
| 68                        | 5 | Gloverm Consulting Pvt Ltd, Bangalore<br>01/53/8/199/AM-12/G-20/IC      | 28.7.2011  | Guardian Angel----1026 Non Lethal Peper Spray                                                | 10.42  | Deferred for want of comments from MHA                                                                                                                                                                                                                                                                                                                                                                               |

|    |    |                                                                                     |            |                                                                                           |           |                                                                                                                   |
|----|----|-------------------------------------------------------------------------------------|------------|-------------------------------------------------------------------------------------------|-----------|-------------------------------------------------------------------------------------------------------------------|
| 69 | 6  | Siddharth Model Sports Pvt Ltd, Thane<br>01/53/8/245/AM12/S-72/IC                   | 26.8.2011  | Remote Start, Duo, Ultrasonic, converter, Radio Modem                                     | 13.24     | Deferred for want of comments from MHA.                                                                           |
| 70 | 7  | Elero Motors & Controls P Ltd., Delhi<br>01/53/8/40/AM12/E-2/IC                     | 23.4.2011  | 2500 Pcs Radio Frequency Remote Control 867 MHz                                           | 46.96     | Deferred for want of comments from MHA                                                                            |
| 71 | 8  | Gloverm Consulting Pvt Ltd, Bangalore<br>01/53/8/285/AM12/G-27/IC                   | 13.9.2011  | Guardian Angel-----<br>-1026 Nos.                                                         | 10.42     | Deferred for want of comments from MHA                                                                            |
| 72 | 10 | AKJ Infrastructure, Delhi<br>01/53/8/302/AM-12/A-35/IC                              | 20.9.2011  | Stun Gun---11299 Nos.                                                                     | 100       | Deferred for want of comments from MHA                                                                            |
| 73 | 12 | Magneti Marellium Electronic Systems Pvt Ltd, New Delhi<br>01/53/8/271/AM12/M-27/IC | 8.9.2011   | T Box TATA HCV -<br>-20000 Nos.                                                           | 960       | Deferred for want of comments from MHA                                                                            |
| 74 | 14 | Marathon India Ltd, Jaipur<br>01/53/8/340/AM12/M-34/IC                              | 12.10.2011 | Transmitter----100 Nos.,<br>Combiner---50 Nos.,<br>Frame, PCB and<br>Accessories--50 Sets | 45        | Deferred for want of comments from MHA                                                                            |
| 75 | 15 | Sarhadi and Company, Manimajra (Chandigarh)<br>01/53/8/351/AM12/S-91/IC             | 18.10.2011 | Air Rifles (0.177)---1005 Nos.                                                            | 24.25     | Deferred for want of comments from MHA                                                                            |
| 76 | 16 | Gulf Oil Corporation Ltd., Hyderabad<br>01/53/8/71/AM-12/G-9/IC                     | 12.5.2011  | Cartridges Power Devices-14000 Nos                                                        | 121.06139 | Deferred for want of comments from MHA                                                                            |
| 77 | 17 | Navyani Innovations Inc, Panipat<br>01/53/8/351/AM11/N-23/IC                        | 15.11.2010 | GPS Tracker MVT 380, with standard accessories                                            | 31.87     | Deferred for want of comments from MHA                                                                            |
| 78 | 18 | Alpha Design Technologies Pvt Ltd, Bangalore<br>01/53/8/385/AM12/A-47/IC            | 9.11.2010  | Corner Shot CSM Glock 17/19 model with accessories-02 Nos.                                | 61.4      | Deferred for want of comments from MHA                                                                            |
| 79 | 19 | Elcome Marine Services Pvt Ltd, Mumbai<br>01/53/8/409/AM12/E-20/IC                  | 17.11.2010 | RB 715A Radar with complete Accessories--<br>-01 No.                                      | 4.55      | Deferred for want of comments from MHA                                                                            |
| 80 | 21 | Trident Infosol Pvt Ltd, New Delhi<br>01/53/8/410/AM12/T-23/IC                      | 17.11.2010 | Optical Sight for Rifle AK-47 Specter 4X RR-BNS Weapon Sight--06 Nos.                     | 3.91      | Deferred for want of information from the firm sought by MHA vide O.M. No.IV-24011/3/2011.Prov.I dated 1.12.2011. |
| 81 | 23 | Sukhdev Explosives Pvt Ltd, Surat<br><br>01/53/8/423/AM12/S-106/IC                  | 22.11.2010 | Cartridges Power Devices----2,05,000 Nos                                                  | 15.24     | Deferred for want of comments from MHA                                                                            |
| 82 | 24 | L & T Shipbuilding Ltd, Chennai                                                     | 30.11.2010 | RADAR----01 No.                                                                           | 0.94      | Deferred for want of comments from                                                                                |

|                          |    |                                                                  |            |                                                                        |                 |                                                                                                                 |
|--------------------------|----|------------------------------------------------------------------|------------|------------------------------------------------------------------------|-----------------|-----------------------------------------------------------------------------------------------------------------|
|                          |    | Original<br>01/53/8/435/AM12/L-11/IC                             |            |                                                                        |                 | Comments from<br>MHA                                                                                            |
| 83                       | 25 | Sukhdev Explosives P Ltd.,<br>Surat<br>01/53/8/223/AM12/S-66/IC  | 10.8.2011  | Cartridges, Powder<br>Devices, Explosives as<br>detailed in the agenda | 1.9             | Deferred for want of<br>comments from<br>MHA                                                                    |
| <b>PART-XVII ( Misc)</b> |    |                                                                  |            |                                                                        |                 |                                                                                                                 |
| 84                       | 2  | Negocios International,<br>Mysore<br>01/53/162/1004/AM12/N-27/IC | 30.11.2011 | 50 Kgs Powder (Non-<br>Monetary Gold Dust upto<br>95%) purity          | US\$20<br>lakhs | Deferred for want of<br>comments from<br>Department of<br>Revenue / Ministry<br>of External Affairs<br>and RBI. |

### 3.3 Following 05 applications were rejected.

| Sl. No.                   | Case No. | Name of the Firm / File No.                                   | Date of receipt of appl. | Item of import and quantity applied.                                        | CIF Value Rs.Lakh | Decision                                                         |
|---------------------------|----------|---------------------------------------------------------------|--------------------------|-----------------------------------------------------------------------------|-------------------|------------------------------------------------------------------|
| <b>PART-I (AHD&amp;F)</b> |          |                                                               |                          |                                                                             |                   |                                                                  |
| 1                         | 6        | Atif Animal Husbandry,<br>Raigad<br>01/53/162/122/AM12/A-9/IC | 03.05.2011               | Live Goat & Sheep-----21 Nos                                                | 5                 | Rejected subject to receipt of written comments from D/o AHD&F.  |
| <b>PART-VI (DIPP)</b>     |          |                                                               |                          |                                                                             |                   |                                                                  |
| 2                         | 5        | Kanahya Industries,<br>Una 01/53/8/135/AM-12/K-4/IC           | 22.6.2011                | PU foam Scrap--<br>-66 MT                                                   | 8.54              | Rejected as per the comments of C&PC vide OM dated 3.8.2011      |
| 3                         | 4        | Nile Limited,<br>Hyderabad<br>01/53/8/424/AM12/N-23/IC        | 22.11.2011               | Battery Waste--<br>-100 MTs                                                 | 45                | Rejected as per the comments of DIPP.                            |
| 4                         | 5        | Sai copiers, Chennai<br>01/53/8/416/AM12/S-104/IC             | 18.11.2011               | Used digital multifunction print & copying machines accessories-34,250 Nos. | 2936.95           | Rejected as per the comments of DIPP vide U.O. dated 5.12.2011.  |
| 5                         | 6        | Kapsun Industries,<br>Ahmedabad<br>01/53/162/914/AM12/K-19/IC | 11.11.2011               | Cut Tyre chips-<br>200 MTs                                                  | 4.2               | Rejected as per the comments of DIPP vide U.O. dated 30.11.2011. |

### 3.5 Following 02 (two) application to be examined on file.

| Sl. No. | Case No. | Name of the Firm/File No.                              | Date of receipt of appl. | Item of import and quantity applied. | CIF Value Rs Lakh | Decision.                 |
|---------|----------|--------------------------------------------------------|--------------------------|--------------------------------------|-------------------|---------------------------|
| 1       | 11       | AKJ Infrastructure, Delhi<br>01/53/8/301/AM-12/A-34/IC | 20.9.2011                | Pepper Spray -<br>-24271Nos.         | 100               | Comments awaited from MHA |

|    |   |                                                                              |           |                         |      |                                        |
|----|---|------------------------------------------------------------------------------|-----------|-------------------------|------|----------------------------------------|
| 68 | 4 | DB Upmost standardized attires Ltd, Bangalore<br>01/53/162/440/AM-12/D-11/IC | 11.7.2011 | Pepper spray--<br>-3095 | 7.16 | Deferred for want of comments from MHA |
|----|---|------------------------------------------------------------------------------|-----------|-------------------------|------|----------------------------------------|

**3.6 Following 07 (Seven) application were granted ex-post-facto approval.**

| Sl. No.                   | Case No. | Name of the Firm / File No.                                                    | Date of receipt of appl. | Item of import and quantity applied.                            | CIF Value Rs.Lakh | Decision                                                    |
|---------------------------|----------|--------------------------------------------------------------------------------|--------------------------|-----------------------------------------------------------------|-------------------|-------------------------------------------------------------|
| <b>PART-I (AHD&amp;F)</b> |          |                                                                                |                          |                                                                 |                   |                                                             |
| 1                         | 12       | Hazara Stud Farm, Ambala<br>01/53/8/311/AM12/H-26/IC                           | 23.09.2011               | Broodmares-----50 Nos                                           | 1008.75           | The Committee accorded ex-post-facto approval.              |
| 2                         | 14       | Vikram Agarwal, Mumbai<br>01/53/8/316/AM12/V-16/IC                             | 28.09.2011               | Riding Horse (Gelding)--01 No                                   | 10.89             | The Committee accorded ex-post-facto approval.              |
| 3                         | 17       | Institute of Microbial Technology, Chandigarh<br>01/53/8/332/AM12/I-21/IC      | 5.10.2011                | Mice (100 breeding pairs each of BALB/c and C57BL/6--400 Nos.   | 5.13              | The Committee accorded ex-post-facto approval.              |
| 4                         | 18       | National Institute of Immunology, New Delhi<br>01/53/8/327/AM12/N-19/IC        | 03.10.2011               | Live Mice----122 Nos.                                           | 7.4               | The Committee accorded ex-post-facto approval.              |
| 5                         | 19       | Uttarakhand Livestock Development Board, Dehradun<br>01/53/8/329/AM12/U-5/IC   | 04.10.2011               | Frozen Bovine Semen of HF and Jersey Bulls---6100 Units(Straws) | 10.06             | The Committee accorded ex-post-facto approval.              |
| 6                         | 23       | Smt. R. Padmaja, Hyderabad<br>01/53/8/333/AM12/P-23/IC                         | 07.10.2011               | Psittaciformes (Parrots)--5 Nos.                                | 0.46              | The Committee accorded ex-post-facto approval for rejection |
| 7                         | 25       | Uttarakhand Livestock Development Board, Dehradun<br>01/53/162/338/AM12/U-6/IC | 10.10.2011               | Frozen Bovine Semen of HF and Jersey Bulls-6100 Units(Straws)   | 10                | The Committee accorded ex-post-facto approval.              |

4. Next meeting will be held on 19.1.2012 at 11.00 a.m.

5. The meeting ended with a vote of thanks to the Chair.

-X-X-X-